

POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF SEASONS TEXTILES LIMITED

(Registered Office:- D-29, Ground Floor, Defence Colony, New Delhi - 110024)

Tel No: 011-47675000, Fax No. (011)-41805599

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

This Advertisement is being issued by D & A Financial Services (P) Limited (the "**Manager to the Offer**"), on behalf of Mr Inderjeet Singh Wadhwa and Mrs Neelam Wadhwa ("Hereinafter Collectively referred to as "**Acquirers**") along with Person Acting in Concert namely Mr Mandeep Singh Wadhwa, Mrs Manjit Kaur Wadhwa, Mr Sumer Singh Wadhwa, M/s N.S Properties Pvt Ltd and Inderjeet Singh Wadhwa (HUF) ("Hereinafter Collectively referred to as "**PACs**") pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, in respect of the Open Offer to acquire shares of **Seasons Textiles Limited ("STL"/ "Target Company")**. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on April 18, 2013 (Thursday) in Business Standard (English-All Editions), Business Standard (Hindi-All Editions) and Lakshdeep (Marathi), Mumbai Editions.

1. Name of the Target Company : SEASONS TEXTILES LIMITED
2. Name of Acquirers & PACs : Mr Inderjeet Singh Wadhwa and Mrs Neelam Wadhwa alongwith PACs namely Mr Mandeep Singh Wadhwa, Mrs Manjit Kaur Wadhwa, Mr Sumer Singh Wadhwa, M/s N.S Properties Pvt Ltd and Inderjeet Singh Wadhwa (HUF)
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : SKYLINE FINANCIAL SERVICES (P) LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : MONDAY, JUNE 17, 2013
 - b) Date of Closure of the Offer : FRIDAY, JUNE 28, 2013
6. Last Date of Payment of Consideration : July 12, 2013
7. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 11.00		Rs. 11.00	
2	Aggregate Number of Shares Tendered	1947478		1219158	
3.	Aggregate Number of Shares Accepted	1947478		1219158	
4	Size of the Offer (Number of Share Multiplied by Offer Price per share)	Rs 21422258.00		Rs 13410738.00	
5.	Shareholding of the Acquirers and PACs before Agreements/Public Announcement.	No. of Shares	%	No. of Shares	%
		1833272	24.47	1833272	24.47
6.	Shares acquired by way of Agreements	No. of Shares	%	No. of Shares	%
		1526550	20.38	1526550	20.38
7	Shares Acquired by way of Open Offer	No. of Shares	%	No. of Shares	%
		1947478	26.00	1219158	16.28
8.	Shares acquired after Detailed Public Statement:-				
	No. of Share Acquired	Nil	N.A	Nil	N.A
	Price of the Shares Acquired	Nil	N.A	Nil	N.A
	% of Share acquired	Nil	N.A	Nil	N.A
9.	Post Offer Shareholding of Acquirers and PACs (5+6+7+8)	No. of Shares	%	No. of Shares	%
		5307300	70.86	4578980	61.13
8.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		4130478 (55.14%)	2183000 (29.14%)	4130478 (55.14%)	2911320 (38.87%)

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in> and **BSE Websites** at <http://www.bseindia.com>.

The acquirers and PACs accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations, 2011 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of Acquirers & PACs



D & A Financial Services (P) Limited

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Contact Person: **Mr. Priyaranjan**

Place : New Delhi

Date : 15 July, 2013